

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No.111
CP-40/ND/2021
C.A-217/2021

IN THE MATTER OF:

Mr. Suresh Goel Manohar Lal ... **Applicant/Petitioner**

Versus

M/s Photon Infrastructure Pvt Ltd & Others ... **Respondent**

Under Section: 241-242

Order delivered on 09.06.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Ms. Nalini and Mr. Saral Sharma Advocates for the Petitioner/Applicant, Ms. Amrita Sarkar, Adv for Respondent No. 3 to 6, Adv. For Respondent No. 2 - Adv. Shankari Mishra

ORDER

C.A-217/2021: On behalf of the Petitioner, Ms. Nalini, Advocate appeared and sought adjournment on the ground that the talks of settlement are going on. On her request, List the matter on 16th July, 2021.

Sd/-
(L.N. GUPTA)
MEMBER (T)

Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)